ग्रौर यह सुनिश्चित किया जाता है कि महिला रूप का चित्रण शालीन और कलात्मक हो ग्रौर ग्रच्छी धीच और शालीनता के सुस्थापित मानकों के ग्रन्दर हो।

# गुजरात में दूरदर्शन पर सुविधास्त्रों का विस्तार

1915 श्री मोर्जा इशिंदबेग : क्या सूचना और प्रसारण मंत्री यह बताबे को कुपा करेंगे कि : [ ] [ ] [ ] [ ] [ ]

(क) कितने राज्यों (को दूरदर्शन के 10 किलोबाट अशिक्त वाले केन्द्र उपलब्ध हैं ;

(ख) गुजरात को 10 किलोवाट शक्ति वाले केन्द्रों से विचित रखने के क्या कारण हैं और राज्य को वह कब तक उपलब्ध करा दिया जायेगा; ग्रीर हैं

(ग) क्या गुजरात में पी.ग्राई.जे. केन्द्र को यूनेस्को ने पुरस्कार दिया है, श्रहमदाबाद को दो दिन चैनल की मुविधा उपलब्ध न कराये जाने के क्या कारण हैं तथा वहां पर इस सुविधा को कब तक उपलब्ध कराये जाने की संभावना है ?

सूचना ग्रौर प्रसारण मंत्रालय के राज्य मंत्री (श्री ग्रजीत पांजा) : (क) 10 किलोबाट के दूरदर्शन ट्रांस मीटर इस सम्य सात राज्यों ग्रौर 2 संघ शासित क्षेत्रों के 41 स्थानों पर कार्य कर रहे हैं।

(ख) गुजरात राज्य में 10 किलो-वाट के तीन दूरदर्शन ट्रांसमीटर, ग्रहम-दाबाद, ट्रारका और राजकोट में एक-एक, पहले ही कार्य कर रहे हैं। इसके ग्रलावा, दूरदर्शन की सातबी योजना के अन्तर्गत भुज के 100 वाट के मौजूदा ट्रांसमीटर के वदले में 10 किलोवाट का दूरदर्शन ट्रांसमीटर स्थापित किया जाना है। (ग) स्पेस एप्लीकेशन सेंटर, ग्रह्**यदा** बाद के स्टूडियों में निर्मित एक दूरदर्शन कार्यक्रम का यूनेस्को पुरस्कार दिया गया था।

दूरदर्शन की सातवीं योजना में द्वितीय चैनल सेवा केवल दिल्ली, वस्बई, कलकत्ता और मद्रास के चार महानकरों में ही इन क्षेत्रों में जनसंख्या के सर्वदेशीय स्वरूप की बहुभाषीय आवश्यकता को ध्यान में रखते हुए उपलब्ध करने की परिकल्पना है।

## Drinking Water and Sanitary Facilities at Punjab and Sind Bank Branch at Ahmedahad

1916. SHRI KALPNATH RAI. Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Regional Office and two branches of Punjab & Sind Bank in Ahmedabad have no drinking water and samitary facilities for the last one year at their offices;

(b) whether it is also a fact that PSB have not paid water taxes for the last five years:

(c) if so, whether this is not creating a health hazard for the staff working in these offices; and

(d) what action the Government propose to take to restore these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) Punjab & Sind Bank has advised that though water was disconnected on 31st December, 1986 it was restored subsequently in early March 1987. The bank has also advised that while taxes were paid in full for 1932-33, the bank had filed an thereafter, against the double tion policy of the Municipal committee, and an interim stay against recovery was granted to the bank sub-

ject to payment of 33 per cent of taxes for the year 1983-84. Taxes were

57

pair in time. Taxes for subsequent years have also been paid as per the judgement of the Judge, small causes courts.

#### Oceanographic Survey in Andhra Pradesh Coast

PRABHAKAR 1917. SHRI 'RAO KALVALA: Will the PRIME MINIS-THR be pleased to state:

- (a) whether any oceanographic survey has been conducted in the Andhra Pradesh coast; and
  - **(b)** if so. what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT. ENERGY. ELECTRONICS SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir. The National Institute of Oceanography (Goa), the Central Marine Fisheries Research Institute (Cochin), the Geological Survey of India, and the Oil & Natural Gas Commission have conducted surveys offshore areas of in the Andhra Pradesh for ocean development programmes.

- (b) (i) The National Institute of Oceanography have undertaken cruises with Gaveshani and Sagar Kanya off Andhra Pradesh coast and carried out physical, chemical, biological, geological and geophysical studies. Surveys have also been conducted by them for placer deposits, erosion, sediments etc.
- (ii) The Central Marine Fisheries Research Institute have surveyed the off shore areas of Andhra Pradesh with Sagar Sampada and located several new fishery grounds.
- (iii) The Geological Survey India have also carried out surveys in the offshore areas of Andhra Pracesh and located minerals like Zircon, Monazite, Ilmenite etc. in the shelf sediments within territorial waters.

(iv) The Oil & Natural Gas Commission have conducted surveys Andhra Pradesh coast for the exploration of hydrocarbon. So far, 32 wells have been drilled, of which five wells have indicated the presence of oil and gas and two have indicated the presence of gas.

### Amount sanctioned to Andhra Pradesh under Minimum Needs Programme

1918, SHRI GOPALA RAO RAO: Will the PRIME MINISTER be pleased to the amount sanctioned Andhra Pradesh to implement schemes prepared under the Minimum Needs Programme (MNP) in and 1986 and the amount earmarked for the year 1987?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING SUKH RAM): The allocated in the State Plan of Andhra Pradesh to implement the under the Minimum Needs Programme during the years 1985-86, 1986-87, and the amount earmarked for the year 1987-88 are; Rs. 9791 lakhs, Rs. 11244 lakhs, and Rs. 14064 lakhs respectively.

#### Per Capita Central Assistance to States

1919, SHRI NARAYAN KAR: WILL the PRIME MINISTER be pleased to state what is the per capita Central assistance to the States of Madhya Pradesh Uttar-Pradesh, Maharashtra, Rajasthan, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980 to 1986; year wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): A statement is year-wise per attached showing capita Central assistance given to the States of Madhya Pradesh, Pradesh. Maharashtra, Rajasthan. Gujarat, Haryana, West Bengal, Punjab and Kerala during the period /1980-81 to 1985-86.